

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP No. 1067/2016

IN THE MATTER OF:

Aureole Inspects Pvt. Ltd.

.... **APPLICANT / PETITIONER**

Vs

**The American Swan Lifestyle
Co. Pvt. Ltd. & Ors.**

.... **RESPONDENTS**

SECTION:

Under Section 433(e), 434 and 439 of the Companies Act

Order delivered on 10.08.2017

Coram:

**CHIEF JUSTICE M. M. KUMAR
Hon'ble President**

**DEEPA KRISHAN
Hon'ble Member (Technical)**

For the APPLICANT / PETITIONER :- Mr. Pankaj Kapoor, Mr. Satish Rai,
Advocates

For the RESPONDENT :-

ORDER

On account of paucity of time, matter is adjourned to
11.08.2017.

Sd-

**(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT**

Sd-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**